

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.04.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2375 of 2025 in Restoration Application No. ___ of 2025 in Comp. App. (AT) (Ins) No. 120 of 2025	Mohsinali Varteji Vs. Sunit Shah, RP of Shree Rajeshwaranand Paper Mills Ltd. & Anr.	Amir Arsiwala
2.	I.A. No. 2391 – 2393 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Gujarat Industrial Development Corporation Vs. Zaveri & Co. Pvt. Ltd. & Ors.	Arjun Sheth

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